

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

CORAM: SHRI SHYAM BABU GAUTAM TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021
SECTION	66 IBC
NAME OF PARTIES	GEORGE VARKEY (RP) OF PERIYAR AGRO FOOD INDUSTRIES PVT LTD V/S MOHAMMED RIYAZ & ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH, ATHUL M V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	OMEGA ALLIANCE.

19 April 2024

O R D E R

IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021

Learned representing Counsel, Ms. Kalyani Krishna appears physically on behalf of the Applicant. Learned erstwhile RP, Mr. Goerge Varkey is physically present in court. Learned Counsel, Mr. Nitish Satish Shenoy appears physically on behalf of the respondents.

At the request of the parties, list this matter for further consideration on **31.05.2024**.

IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **31.05.2024**.

IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **31.05.2024**.

IA(IBC)/223/KOB/2023 IN IA(IBC)/325/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **31.05.2024**.

IA(IBC)/224/KOB/2023 IN IA(IBC)/324/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **31.05.2024**.

IA(IBC)/225/KOB/2023 IN IA(IBC)/333/KOB/2022 in CP(IB)/20/KOB/2021

List this matter for further consideration on **31.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**